

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1] R. Venkateswaradan
for Chandramouli Prabaker

COUNSEL FOR
APPLICANT / PETITIONER

R. Venkateswaradan
(P) Chandramouli

2. P. H. ARVINDH PANDIAN
SR. ADVOCATE
for S. MUKUNDAN

Counsel for Respondents

J. Mukundan

ORDER

Counsels for both the parties are present. Counsel for the Applicant has submitted the arguments in CA/121/2017. Counsel for Respondent prayed for time to make final submissions in relation to the Application. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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